

F.No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 05.06.2023

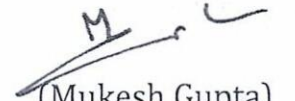
OFFICE MEMORANDUM

Complaints have been received from the public that litigants are finding difficulties while filing appeals as the filing counters are unattended most of the time. The litigants also complain that they are harrassed over matters concerning filing of appeals/ applications etc.

The Authority concerned has taken serious note of the above complaints received from the public. With a view to make the system friendly, it has been decided that there shall be a filing counter in every bench for hassle free filing of memorandum appeal, application etc. and the same shall be manned by the registering clerk during the entire working hours. The practice of Deputy Registrar/ Assistant Registrar receiving the appeal, application etc. in person is discontinued forthwith.

Any instance of harassment to the public will entail with appropriate action against the erring official.

By order,


(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Deputy Registrar/ Assistant Registrar, CESTAT, All Benches.
3. Bar Association, CESTAT, All Benches.
4. Website/ Notice Board.